

Listing date. :- 01.05.2017
Court. No. : 10
Item No.. : 03

**SECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO 32283 OF 2015**

SPICE MOBILITY LTD.

....PETITIONER

VERSUS

COMMISSIONER OF INCOME TAX

....RESPONDENT

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 27th March, 2017, when the Hon'ble Court was pleased to pass the following Order :-

"In view of the letter circulated by learned counsel for the respondents seeking adjournment, four weeks' time is granted for filing counter affidavit."

It is submitted that Counsel for the Respondent has not filed Counter Affidavit till date.

The matter above-mentioned is listed before the Hon'ble Court with this Office Report.

DATED THIS THE 28TH DAY OF APRIL, 2017.

ASSISTANT REGISTRAR

Copy to:-

Ms. Kavita Jha, Advocate.

Mrs. Anil Katiyar, Advocate.

ASSISTANT REGISTRAR